

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:337

ANSWERED ON:16.07.2002

FCL REPORT ON GODHRA TRAIN CARNAGE

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received the report of Forensic Science Laboratory on Godhra train carnage;

(b) if so, the findings thereof; and

(c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI. I. D. SWAMI)

(a) : No such report has been received by Union Government.

(b) to (c): However, as per available information the Government of Gujarat has appointed a Commission of Inquiry under the provisions of the commissions of Inquiry Act, 1952 consisting of Mr. Justice G. T. Nanawati, Retired Judge of Supreme Court of India as Chairman and Mr. Justice K. G. Shah, Retired Judge of Gujarat High Court as member, to enquire into the incident of setting fire on some coaches of the Sabarmati Express train near Godhra Railway Station on 27th February, 2002 and subsequent incidents of violence in the State in the aftermath of the Godhra incident. Actual fact in the matter will be known on the receipt of the Inquiry report.